

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 408 of 2018

IN THE MATTER OF:

Vintage Hotels (P) Ltd. & Anr.

...Appellants

Vs

Ahamed Nizar Moideen Kunhi Kunhimahin

...Respondent

Present:

**Appellants: Mr. K. Mayilsamy and Mr. G. Ananda Selvam,
Advocates.**

Respondent: Mr. Judy James, Advocate.

ORDER

29.07.2019: Heard learned counsel for the Appellants in part. Hearing remained inconclusive.

Post the matter 'for further hearing' on **27th August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn